

Government of India
Ministry of Finance
Department of Financial Services

LOK SABHA
Starred Question No. *326
To be answered on Friday, March 24, 2017/Chaitra 3, 1939 (Saka)
Loan to Farmers

*326 Shri J.C DIVAKAR REDDY

Will the Minister of FINANCE be pleased to state:

- (a) the details of schemes implemented by the Government/banks for providing loan to the small and marginal farmers and landless labourers for meeting their various consumption needs;
- (b) the guidelines and criteria laid down for disbursement of loan to the farmers; and
- (c) the quantum of loans provided under various schemes by banks during the last three years and the current year, State/UT-wise including Andhra Pradesh?

Answer
The Minister of Finance
(Shri Arun Jaitley)

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. *326 to be answered on 24.03.2017 regarding Loan to Farmers tabled by Shri J.C Divakar Reddy.

(a) & (b) : The Government/ Reserve Bank of India (RBI)/National Bank for Agriculture & Rural Development (NABARD) have, inter alia, taken the following major steps for providing hassle free crop loan to farmers including small and marginal farmers and landless labourers :-

- As per Reserve Bank of India (RBI) directions, Domestic Scheduled Commercial Banks are required to lend 18% of the Adjusted Net Bank Credit (ANBC) or Credit Equivalent to Off-Balance Sheet Exposure (CEOBE), whichever is higher, towards agriculture. A sub-target of 8% is also prescribed for lending to small and marginal farmers including to landless agricultural labourers, tenant farmers, oral lessees and share croppers. Similarly, in the case of Regional Rural Banks 18% of their total outstanding advances is required to be towards agriculture and a sub-target of 8% has been set for lending to small and marginal farmers.
- Government fixes agriculture credit disbursement targets for the banking sector every year and banks have consistently surpassed these targets.
- Government of India implements an Interest Subvention Scheme to ensure that Short Term Crop loans up to Rs. 3 lakh are available to the farmers at a reduced interest rate of 7% p.a. An additional 3% incentive is given to the farmers for prompt repayment of the loan, reducing the effective rate of interest to 4%.
- Under the Kisan Credit Card (KCC) Scheme, a flexible limit of Rs. 10,000 to Rs. 50,000 has been provided to marginal farmers (as Flexi KCC) based on the land holding and crops grown including post harvest warehouse storage related credit needs and other farm expenses, consumption needs, etc., plus small term loan investments without relating it to the value of land.
- Small, marginal, tenant farmers, oral lessees, etc. have been brought into the fold of institutional credit through Joint Liability Groups (JLGs) promoted by banks, which are sanctioned crop loans on relaxed terms. As on 31.03.2016, 17.52 lakh JLGs have been provided Rs. 17336.95 crore credit by banks as reported by NABARD.

(c): Agriculture credit extended by Banks, for the last three years (2013-14 to 2015-16) and the current year upto Dec, 2016 is given in Annexure.

State wise Agriculture credit Disbursement for last 3 years (2013-14 to 2015-16)

S.No.	State/UT	2013-14	2014-15	2015-16	2016-17 (Provisional, up to Dec. 2016)*
1	DELHI	10,350.51	15,264.01	8,334.40	16,442.49
2	HARYANA	35,751.88	40,438.48	49,790.49	37,424.46
3	HIMACHAL PRADESH	4,554.34	4,964.12	5,121.94	4,823.77
4	JAMMU & KASHMIR	2,333.17	766.00	2,761.46	5,560.77
5	PUNJAB	58,473.62	72,962.98	84,652.89	57,608.54
6	RAJASTHAN	54,777.24	65,743.36	67,627.26	49,152.66
7	CHANDIGARH UT	1,572.32	2,339.92	1,986.94	1,112.03
	Northern Region Total	1,67,813.07	2,02,478.87	2,20,275.38	1,72,124.71
8	ARUNACHAL PRADESH	53.88	49.91	171.03	103.56
9	ASSAM	2,693.91	2,751.03	3,905.48	4,110.56
10	MANIPUR	112.39	152.55	16.15	197.43
11	MEGHALAYA	246.57	195.94	108.05	298.94
12	MIZORAM	70.19	70.20	99.13	76.63
13	NAGALAND	108.52	134.91	117.81	99.66
14	SIKKIM	80.87	75.48	71.61	150.91
15	TRIPURA	979.14	1,022.71	1,280.55	1,026.25
	North Eastern Region Total	4,345.46	4,452.73	5,769.81	6,063.93
16	A & N ISLAND	99.44	66.47	103.60	106.78
17	BIHAR	20,177.87	22,863.88	40,542.31	20,074.98
18	JHARKHAND	1,959.65	2,518.36	3,661.85	2,958.20
19	ODISHA	15,023.25	17,270.58	18,250.76	14,672.14
20	WEST BENGAL	18,956.73	37,293.73	39,074.59	23,813.53
	Eastern Region Total	56,216.93	80,013.02	1,01,633.11	61,625.62
21	CHHATTISGARH	6,555.83	7,872.01	8,476.67	9,508.58
22	MADHYA PRADESH	38,631.75	47,048.58	52,104.01	45,720.33
23	UTTARAKHAND	6,464.24	5,586.47	6,335.73	4,926.72
24	UTTAR PRADESH	59,276.81	72,611.36	37,328.86	60,179.52
	Central Region Total	1,10,928.63	1,33,118.42	1,04,245.28	1,20,335.15
25	GOA	607.21	777.31	575.77	1,001.07
26	GUJARAT	33,621.71	39,326.72	44,563.20	46,000.73

27	MAHARASHTRA	61,137.69	66,821.29	62,776.80	76,103.06
28	D & N HAVELI UT	34.66	29.84	8.42	79.81
29	DAMAN & DIU UT	19.10	26.05	19.64	24.26
	Western Region Total	95,420.36	1,06,981.21	1,07,943.83	1,23,208.92
30	ANDHRA PRADESH	83,585.72	53,936.21	74,135.94	68,806.76
31	TELANGANA	7,949.71	30,516.66	28,999.64	47,493.10
32	KARNATAKA	51,879.15	60,233.00	84,832.48	55,624.29
33	KERALA	50,799.37	57,209.01	43,392.34	47,095.75
34	PUDUCHERRY	1,277.59	15,930.12	1,081.56	3,915.43
35	TAMILNADU	99,905.55	1,00,225.77	1,05,217.67	1,00,397.97
36	LAKSHADWEEP UT	1.07	233.21	-	1,626.55
	Southern Region Total	2,95,398.16	3,18,283.98	3,37,659.64	3,24,959.84
	GRAND TOTAL	7,30,122.62	8,45,328.23	8,77,527.04	8,08,318.18

Source: NABARD